

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01301/2018

DATED THIS THE 23RD DAY OF OCTOBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

Sri Prabhu Shamanna K.S,
Aged about 33 years,
S/o Sri Shamanna,
Residing at Kempalinganapura,
Uganavadi Post,
Devanahalli Taluk,
Bengaluru Rural: 562 117

.....Applicant

(By Advocate Smt M.V. Thanuja)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Textile,
North Block, New Delhi – 110 001.

2. The Chairman/Managing Director,
National Textile Corporation Limited,
Core-IV, Scope Complex,
#7, Lodhi Road, New Delhi – 110 003

3. The General Manager (HR/L),
National Textile Corporation Limited,
Western Region Office,
NTC House, 15 NM Marg,
Ballard Estate, Mumbai – 400 001

....Respondents

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

In this matter the respondents had sent authorization to Shri Narayanappa, In charge of Bangalore Satellite Office & Minerva Mills and he submits that in fact the appointment order of the applicant was kept ready and was in fact sent but the applicant did not receive it. A copy of the appointment order is now given to the applicant in the Court yesterday itself. Therefore we will settle the issue by directing the respondents to grant two more weeks' time to the applicant to join service. The respondents are also in agreement with this. Therefore there is no need to further protract the matter.

2. The OA is therefore disposed off with the above direction. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/01301/2018

Annexure A-1, A2 & A3: Copy of the notification dated 14.10.2017, corrigendum dated 16.10.2017 and corrigendum dated 23.10.2017

Annexure A-4: Copy of the call letter and postal receipts

Annexure A-5: Copy of the list of selected candidate

Annexure A-6: Copy of the cancellation letter and postal receipts
